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## Form no. BEN-3

## Register of beneficial owners holding significant beneficial interest

[Pursuant to section 90(2) of the Companies Act, 2013 and rule 5(1)]

Name of the company:

Registered office address:

Sl. No.	Name of the	Address and E-	Date of Birth/	Father's/
	Beneficial	mail id	Age	Mother's/
	Owner			Spouse's name
(1)	(2)	(3)	(4)	(5)
Occupation	Nationality	PAN/UIN	Passport No.	Status
			(in case of	
			foreign	
			national)	
(6)	(7)	(8)	(9)	(10)
Date of	Date of	Date of entry in	Date of filing of	Any other
declaration	cessation	Register	BEN-2(SRN	interest, if any
under section			wise)	
90				
(11)				
Instructions, if				
any, given by				
the member				